

Office of the Principal Judge/District & Session Judge,
Family Court, Barabanki

ADMINISTRATIVE ORDER NO. 14 /2020

It has been brought to the notice of undersigned that the Incharge District Judge, Barabanki vide his administrative order no. 249/2020 dated 08.09.2020 has ordered that District Court, Barabanki (except Family Court) shall remain closed on 09.09.2020, on the report dated 08.09.2020 of Chief Medical Officer Barabanki, in which it has been mentioned that a Class III employee Ramesh Chandra S/o Late Thaggun and a Class IV employee Kalpana Chaudhary D/o Sri Rajendra Prasad Chaudhary posted in the court of Additional Chief Judicial Magistrate, Court No. 25, District Court Barabanki, have been found Corona Positive, today on dated 08.09.2020 and he has advised to close the Court working for one day. In the Order of Incharge District Judge Barabanki it is also mentioned that Joint Director Prosecution, Barabanki has also reported that two court Moharrir posted in Court of addl. District and Session Judge/FTC, 36 and Additional Chief Judicial Magistrate, Court No. 16, District Court Barabanki, have also been tested corona positive on dated 06.09.2020 and 07.09.2020.

In view of the above, since Family Court is also situated in the campus of District Court, Barabanki, it is declared that all the Family Courts of Barabanki shall remain closed on 09.09.2020 in pursuance to the guidelines contained in Letter No. 1117/LXXXVII-CPC/e-Courts/Allahabad dated 03.06.2020, issued by the Hon'ble High Court.

General dates of 25.09.2020 is fixed for the cases listed on 09.09.2020 for all the Courts of Family Court, Barabanki.

Let this order be uploaded on the website of District Court Barabanki, for information to general public.

Let information be sent to the Hon'ble High Court.

Inform all concerned.


**Principal Judge District & Session
Judge, Family Court
Barabanki.**
08.09.2020